

An Officer of the rank of
Chief Manager of another
Oil Company

— Member

From 1.1.1993 the composition of the Dealer Selection Boards, which were then known as Oil Selection Boards (OSB), was as under:

- (i) A retired Judge of High Court — Chairman
- (ii) A representative of SC/ST/
other weaker Sections. — Member
- (iii) A prominent public figure — Member

As far as Uttar Pradesh is concerned, an OSB was constituted in 1993 with the above constitution. However, in March, 1994, the OSB for Uttar Pradesh was reconstituted and set up initially with a Chairman and a Member from the category mentioned at (iii) above. The other Member pertaining to category (ii) above was to be appointed subsequently. The tenure of the Board was for "two years or until further orders, whichever is earlier". The tenure of this Board expired on 8.3.1996. A minimum of two members was to constitute the quorum of the Board.

Availability of Creches

3707. SHRI BASUDEB ACHARIA:
SHRI SUNIL KHAN:
SHRI BIKASH CHOWDHURY:
DR. ASIM BALA:

Will the Minister of LABOUR be pleased to state:

(a) the number of creches operating in the Tea plantations in different States during 1996;

(b) the total number of children admitted in these creches in each States;

(c) the total wages paid to the employees of the creches in these States; and

(d) the total expenditure incurred to look after these children excluding the wages of the employees working in them?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (d) Provision for creches has been made obligatory on the employer under the Plantation Labour Act, 1951. Every plantation employing 50 or more women workers including women workers employed by any contractor on any day of the proceeding 12 months or where the number of children of women workers is 20 or more the employer shall provide and maintain suitable rooms for the use of children of such women workers.

In the State of Tamil Nadu the total wages paid to the employees, according to the State Government is 72.04 lakh and the total expenditure incurred to look after these children excluding the wages of employees working in them is Rs. 3.17 crore.

As per the information available with labour Bureau, Shimla, a statement showing the total number of creches and number of children admitted during 1996 is attached.

Statement

Statement showing the Statistics relating to Creches in Tea Plantations

Year	1995		1996		1997 (P)	
	Total No. of Creches in Tea Plantations	No. of Children Admitted	Total No. of Creches in Tea Plantations	No. of Children Admitted	Total No. of Creches in Tea Plantations	No. of Children Admitted
1	2	3	4	5	6	7
Assam	4800	28408	4925	20792	⊙	⊙
Himachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil
Karnataka	8	276	7	342	8	624

	2	3	4	5	6	7
Kerala	131	5508	161	5694	@	@
Tamil Nadu	252	4869	272	5244	286	4646
Tripura	Nil	Nil	Nil	Nil	19	128
Uttar Pradesh	@	@	@	@	@	@
West Bengal	557	8391	586	8960	@	@
Andaman & Nicobar Islands	@	@	Nil	Nil	@	@

@ Return not received.

P Provisional Subject to change.

Secretary Level Talks with Pakistan

3708. SHRIMATI KRISHNA BOSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have discussed issue of terrorist infiltration from Pakistan in Secretary level talks between India and Pakistan in November this year in Delhi;

(b) if so, if any concrete assurance has been given by the Pakistan delegation;

(c) the number of infiltrations and taken place in the State during the last six months; and

(d) the number of Military and civil casualties caused due to by exchange of firing in Indo-Pak border?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) No response has been received from Government of Pakistan in this regard so far. However, as part of composite dialogue, it was decided to continue the talks between the two countries further.

(c) Border Security Force detected 347 cases of infiltration on Indo-Pak border during the last six months (1st June to 30th November, 1998).

(d) 79 security Personnel and 12 civilians were killed in exchange of fire on Indo-Pak border during the current year.

[Translation]

Financial Assistance for Curbing Extremist Activities

3709. SHRI PRABHUNATH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any project report from Bihar seeking financial assistance to curb the extremist activities in the State;

(b) if so, the details thereof;

(c) whether the Union Government have not yet released the said amount of assistance inspite of repeated request;

(d) if so, the reasons therefor; and

(e) the time by which the said amount is likely to be released?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Yes, Sir. The Government of Bihar has sent a proposal seeking special financial assistance of Rs. 70.18 crores to combat extremist activities. The assistance sought is for vehicles (Rs. 22.91 crores)